

National Company Law Tribunal

Allahabad Bench

CP NO. 162/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE COMPANY: Daimles Financial Services Pvt Ltd vs. Esam
SECTION OF THE COMPANIES ACT/I & B CODE: 7 of I & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shrankha Yadav	Advocate	Petitioner	<u>Shrankha</u>
2.				

C.P.No.(IB) 162/ALD/2017

Advocate, Ms. Shrankha Yadav, for the petitioner.

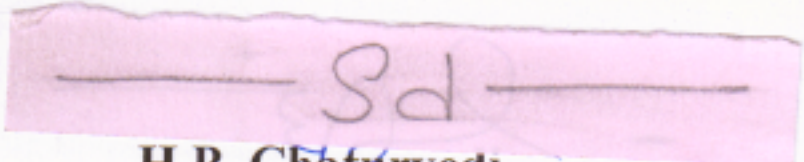
No representation from the Corporate Debtor Company, despite a proper notice issued to and received by it.

In view of this, the case is fixed for the argument.

The matter be listed on 18th January, 2018.

Date: 18/12/2017

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)